

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 02
CP (LLP) No.- 11/64(f)/JPR/2024
Under Section 64(f) of LLP Act, 2008

In the matter of:

Jeetesh Bagrodia & Ors.

... Petitioners

Versus

M/s Shwetras Dairy Farm LLP & Ors.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

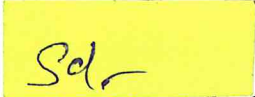
For the Petitioner : Gurmoj Goyal, Adv.

ORDER

Heard Mr. Gurmoj Goyal, Adv. appearing on behalf of the Petitioner. Issue notice to the Respondent. Learned counsel for the Petitioner shall collect the notice from the Registry and send the same along with complete paper book and a copy of this order immediately to the Respondent at its address by speed post and file affidavit of service along with copy of postal slip and tracking report within 2 weeks. It is directed to learned counsel for the Petitioner that notice with copy of the Petition be served to the RoC, Jaipur. List the matter on 07.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 15, 2024